NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 05
IA No. 42/JPR/2024
CP No. (IB)- 43/95/JPR/2023
Under Section 95 of IBC, 2016

In the matter of:

Stressed Assets Stabilisation Fund (SASF) ... Applicant/Creditor

Versus

Shailendra Tiwari (PG to CD-Ace Laboratories Ltd.)
...Guarantor/Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 13.08.2024.

Sd/-
(Prabhu Dayal Sewda)
Court Officer

July 12, 2024